

National Company Law Tribunal


Allahabad Bench

CP NO. 74/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: HMA Natural Foods Limited

SECTION OF THE COMPANIES ACT: U/S 14 of the Companies Act of 2013

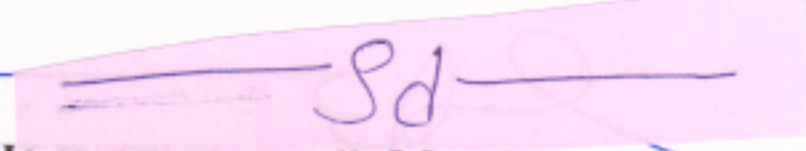
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Adv.	Petitioner	
2.				

CA NO.74/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Arguments are heard.

The order is dictated separately. List the matter on 5th September, 2017.

Dated:03.08.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash